

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 29<sup>th</sup> day of OCTOBER, 2018.

**ORIGINAL APPLICATION NO. 330/00027 of 2018**

**Along with**

**ORIGINAL APPLICATION NO. 330/00028 of 2018**

**Along with**

**ORIGINAL APPLICATION NO. 330/00026 of 2018**

**Along with**

**ORIGINAL APPLICATION NO. 330/00025 of 2018**

**HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Ashutosh Kumar Pandey .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicants : Shri Ashok Pandey

Advocate for the Respondents : Shri Pankaj Srivastava

**O R D E R**

**(Delivered by Hon'ble Mr Gokul Chandra Pati, Member-A)**

List revised. None present for the parties.

2. From perusal of file, it is evident that on the last listed date i.e., 27.09.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OAs are dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER-J**

**(GOKUL CHANDRA PATI)  
MEMBER-A**

Manish/-